

# FORM DD-B

Report by a public company

[Pursuant to section 274(1)(g) and rule 5 of the Companies  
(Disqualification of Directors under section 274(1)(g) of the Companies  
Act, 1956) Rules, 2003]

Form Language ☐ English ☐ हिन्दी

**Note - All fields marked in \* are to be mandatorily filled.**

1(a). \*Corporate identity number (CIN) of company

(b). Global location number (GLN) of company

2(a). Name of the company

(b). Address of the  
registered office of  
the company

3. Paid-up capital (in Rs.)

\* It is hereby reported under section 274(1)(g) of the Companies Act, 1956, that

M/s.

have failed to

☐ file the annual accounts and annual return for the last three financial years ending

as on  (DD/MM/YYYY)

and/or ☐ others

☐ Repay deposits or interest thereon on due date being  (DD/MM/YYYY)

☐ Redeem its debentures on due date being  (DD/MM/YYYY)

☐ Pay dividend declared by the company since  (DD/MM/YYYY)

The period of one year has expired on  (DD/MM/YYYY)

The particulars of directors at the relevant period are as under :

1. \* (a) Director identification number (DIN)

(b) Name of the director

2. \* (a) DIN

(b) Name of the director

3. \* (a) DIN

(b) Name of the director

4. (a) DIN

(b) Name of the director

5.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>
6.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>
7.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>
8.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>
9.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>
10.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>
11.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>
12.	(a) DIN	<input type="text"/>
	(b) Name of the director	<input type="text"/>

List of attachments

#### Attachments

Optional attachment(s) - if any

#### Declaration

To the best of my knowledge and belief, the information given in this form and its attachments is correct and complete.

I have been authorised by the board of directors' resolution dated \*  (DD/MM/YYYY)  
to sign and submit this form

#### To be digitally signed by

Managing director or director or manager or secretary of the company

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#### For office use only:

eForm Service request number (SRN)  eForm filing date  (DD/MM/YYYY)

This e-Form is hereby registered

Digital signature of the authorising officer

Date of signing

(DD/MM/YYYY)